Government of Punjab Department of Industries and Commerce (Policy Implementation Unit) Corrigendum

Dated: 10-09- 2020

No.PIU/OG-2018/BFP/ 3322 In pursuance of the provisions of Clause 23.1 of the Detailed Schemes & Operational Guidelines 2018 for availing fiscal incentives notified vide no. PIU/IBDP-2017/Amendments/2018/4010 dated: 07-08-2018, regarding Migrated Unit, the amendments are hereby made in the corrigendum issued vide No.PIU/OG-2018/BFP/4978 dated: 13.12.2019 as under:-

23.1 Migrated Unit

- Units which have applied to PBIP but have not availed any benefit of (i). FIIP(R) 2013 and have not come into commercial production before the effective date, shall have one last time opportunity to avail the benefits of Industrial and Business Development Policy, 2017 provided they exercise this option till 31.12.2020.
- (ii). Units which have already obtained partial incentives under FIIP (R) 2013 but have not come into commercial production before the effective date of new policy, shall have one last time opportunity to avail the benefits of the said policy till 31.12.2020 as per the prescribed procedure under the Detailed Schemes & Operational Guidelines 2018 provided they are otherwise eligible under this policy. The benefits already availed by such units under FIIP (R) 2013 will be refunded or adjusted in the IBDP 2017along with simple interest @12% per annum to the State within 60 days from the acceptance of their option by the State.

Alok Shekhar, IAS

Dated: 08.09.2020

Principal Secretary to Government of Punjab Department of Industries & Commerce

Endst No PIU/OG-2018/BFP/ 3323-3324

Dated: 10-09-2020

- A copy of the above is forwarded to the following for information please.
- (i) The Chief Principal Secretary to Chief Minister, Punjab
- (ii) The Chief Secretary, Punjab

Special Secretary to Government of Puniab

Department of Industries and Commerce

Endst No PIU/OG-2018/BFP/3325-3330

Dated: 10-09-2020

A copy of the above is forwarded to the following for information please.

(i) All the Special Chief Secretaries/ Additional Chief Secretaries/ Financial Commissioners/ Principal Secretaries/ Administrative Secretaries, Punjab.

- (ii) Chief Executive Officer, Punjab Bureau of Investment Promotion.
- (iii) The Director of Industries & Commerce, Punjab
- (iv) . All Deputy Commissioners in the State of Punjab.
- (v) Additional Director (Incentive)
- (vi) All General Managers, District Industries Centre, in the State of Punjab.

Special Secretary to Government of Punjab Department of Industries and Commerce

Endst No PIU/OG-2018/BFP/ 333|

Dated: 10-09-2020

A copy is forwarded to the following for uploading the same on the website of Printing & Stationery Department, Punjab for publishing the same in the extra ordinary gazette.

(i) The Nodal Officer (e-gazette-printing & stationery) o/o Department of Industries & Commerce, Punjab

Special Secretary to Government of Punjab Department of Industries and Commerce